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0049635

THE HIGH COURT OF KERALA

C5- 47234/2017

Kochi - 682 031  
Dated - 31/05/2017

OFFICIAL MEMORANDUM

Sub: Filling up the post of Driver in the office of Tribunal for Local self Government Institutions, Thiruvananthapuram on deputation basis - Applications called for - Regarding.

Ref: Letter dated 17.05.2017 of the Tribunal for Local self Government Institutions, Thiruvananthapuram.

Copy of the reference cited is forwarded herewith to the undermentioned officers and they are requested to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction subject to the following conditions.

1. Applicants working in the same district will not be considered except on exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.
3. The period of all deputations in the service of the applicant to various bodies THEREIN should be furnished.
4. Those who were already on deputation for 5 or more years (excluding KELSA) need not apply unless there is exceptional grounds.
5. The District Judge/ Chief Judicial Magistrate should furnish considered views taking into account whether the work of the court will be affected in the event of the deputation, how the resultant vacancy could be filled up and whether PSC ranked list is available in case of direct recruitment.

The applications should be forwarded along with Biodata and Statement under Rule 144, Part 1, KSR, so as to reach this office on or before 15.06.2017.

( By Order)

*N.V. Neelakandhan*  
N.V Neelakandhan  
Assistant Registrar

To

All the District Judges .

All the Chief Judicial Magistrates.

✓ The IT Section , High Court( for publishing in High Court website)  
The File.

D.NO. 1188/17

0047234

Office of the Tribunal for  
Local Self Government Institutions,  
Sreemoolam Buildings,  
Court Complex, Vanchiyoor,  
Thiruvananthapuram,  
Dated: 17.05.2017

From

Smt. Cijimol Kuruvilla,  
Tribunal for Local Self Government Institutions,  
Court Complex, Vanchiyoor,  
Thiruvananthapuram.

To

The Registrar (Subordinate Judiciary)  
Hon'ble High Court of Kerala,  
Ernakulam.

Sir,

Sub:- appointment of Driver on deputation basis- intimated of-reg.

Ref:- 1. GO(P) 24/2015/ LSGD dated 29.01.2005.  
2. GO(MS) No.72/2013/GAD dated 14.03.2013.

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A post of Driver is lying vacant in this office and the said post is to be filled up by appointment on deputation basis.

It is requested to take necessary steps to circulate this intimation among the staff in the subordinate Judiciary/ Judicial department and the application which may be received from the employees who are willing to be appointed on deputation as Driver in this office may kindly be forwarded to this office along with No. Objection Certificate on or before 31.07.2017.

Thiruvananthapuram  
17.05.2017

Cijimol Kuruvilla  
Tribunal

